

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 578  
TO BE ANSWERED ON THE 04<sup>th</sup> FEBRUARY, 2022**

**“VACANCIES IN MEDICAL COLLEGES”**

**578 SHRI CHANDESHWAR PRASAD:**

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) steps taken to fill up the large number of vacancies in medical colleges in the country, State/UT-wise including Bihar; and

(b) the steps proposed to deal with shortage of equipments and infrastructure in medical colleges?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE**

**(DR BHARATI PRAVIN PAWAR)**

(a) & (b): As informed by the National Medical Commission (NMC), the following steps have been undertaken to help filling up of various vacancies in medical colleges in the Country including Bihar:

- (i) The qualification awarded by the Diplomate of National Board (DNB) through National Board of Examinations (NBE) has been recognized for appointment as faculty to take care of shortage of faculty.
- (ii) Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/ Dean/ Principal/ Director in medical colleges upto 70 years.
- (iii) Centrally Sponsored Scheme for strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase PG seats.
- (iv) The ratio of teachers to students has been rationalized to increase the number of postgraduate medical seats in the country.
- (v) By amending the regulations, it has been made mandatory for all medical colleges to start PG courses within 3 years from the date of their MBBS recognition /continuation of recognition.

Further, the NMC through Medical Assessment & Rating Board (MARB) carries out inspections of medical institutions before giving any permission for starting/ renewal/ increase of medical seats in the colleges on parameters including faculties/ equipments and infrastructure.

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